

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 03rd May, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 67/2015(CZ)	Raman Khandelwal & Anr. Vs. Government of M.P. & Ors.	Mr. Chandra Prakash Singh, Adv. Mr. Ramchandra, Adv. Mr. Sanjay Choubey, Adv. Mr. Ashok A. Tiwari, Adv. Mr. B.M. Prasad, Adv. Mr. Anshuman Singh, Adv. Mr. Satyendra Patel, Adv. Ms. Parul Bhadoria, Adv. for Mr. Purushendra Kaurav, Adv. Mr. Sachin K. Verma, Adv.	
2.	Original Application No. 149/2015(THC)	Ramji Lal Meena Vs. State of Rajasthan & Ors.	Mr. Om Shankar Shrivastava, Adv. Mr. M.S.Kachhawa, Adv.	
3.	Original Application No. 110/2014(THC)	Sukhram Baghel Vs. State of M.P. & 6 Ors.	Mr. S.K. Sharma Adv. For Applicant Ms. Nidhi Patankar Adv. Mr. Sachin K. Verma, Adv. Mr. Dharamveer Sharma, Adv. Mr. Rohit Sharma, Adv.	
4.	Original Application No. 28/2016(CZ)	Jagannath Maane Vs. Union of India & 8 Ors.	Mr. Shekhar Sharma, Adv. Mr. I.B.Shastrri, Adv.	
5.	Original Application No. 15/2016(CZ)	Naisargik Paryavaran Avam Manav Hit Sanrakshan Samiti (<i>Stone Crusher, Khamaria</i>) Vs. Union of India & Ors.	Mr. R.S.Verma, Appli.	
6.	Original Application No. 16/2016(CZ)	Naisargik Paryavaran Avam Manav Hit Sanrakshan Samiti (<i>Gaur River Encroachment</i>) Vs. Union of India & Ors.	Mr. R.S.Verma, Appli.	
7.	Original Application No. 144/2015(CZ)	Nagrik Upbhokta Margdarshak Manch Vs. State of M.P. & 6 Ors.	Mr. Dinesh Upadhyay, Adv. Mr. Manish Trivedi, Adv. Mrs. S. Tiwari, Adv. Mr. Santosh Mishra, Adv.	
8.	Original Application No. 21/2015(THC)	Ravindra Kumar Vs State of M.P. & Ors.	Mr. J.P. Mishra, Adv. Mr. Raghavendra Dixit, Adv. Mr. Sachin K. Verma, Adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in